

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO.1826
TO BE ANSWERED ON 22.12.2022

Action plan for climate change

1826. SHRI KUMAR KETKAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

the details of the States that have come up with Action Plan for climate change and present situation in that State?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

India's National Action Plan for Climate Change (NAPCC) provides the overarching policy framework for climate change mitigation and adaptation through its National Missions in specific areas of solar energy, energy efficiency, water, sustainable, agriculture, health, himalayan ecosystem, sustainable habitat, green India and strategic knowledge for climate change. NAPCC represent multipronged, long term and integrated strategies for achieving key goals in the context of climate change.

States/Union Territories were encouraged to develop their Action Plans in line with the NAPCC. These Action Plans are known as State Action Plan on Climate Change (SAPCC). It is a policy document wherein the States and Union Territories reflect the strategies and policies on climate change mitigation and adaptation taking into account the State specific issues relating to climate change.

As on date, 34 States and Union Territories (UTs) have prepared their SAPCCs. The key sectors under these SAPCCs are Energy, Agriculture, Water, Forestry and Biodiversity, Industry, Animal Husbandry, Transport, Coastal and Marine System, Disaster management, etc.
